



\$~13 and 14

\* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ W.P.(CRL) 256/2019

MAHESH MANJU DESAI

..... Petitioner

Through: Mr. Vikram Chaudhari, Sr. Advocate with Mr. Ninad Laud, Mr. Ivo D'Costa, Mr. Aditya Pratap Swain and Mr. Sahil Tagotra,

Advocates

versus

JOIN SECREATARY, COFEPOSA & ORS

..... Respondents

Through: Mr. Kirtiman Singh, CGSC with

Waize Ali Noor and Mr. Parth Semwal, Advocates

+ W.P.(CRL) 338/2019

PARMINDER SINGH CHADHA

..... Petitioner

Through: Mr. Vikram Chaudhari, Sr. Advocate with Mr. Ninad Laud, Mr. Ivo D'Costa and Mr. Harshi Sethi. Advocates

versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Anil Soni, CGSC with Amit Gupta, Advocate for R1 and R2

**CORAM:** 

HON'BLE MR. JUSTICE SIDDHARTH MRIDUL HON'BLE MR. JUSTICE MANOJ KUMAR OHRI

ORDER

**%** 

14.03.2019

Renotify for further hearing on 27.03.2019.

SIDDHARTH MRIDUL, J

MANOJ KUMAR OHRI, J

**MARCH 14, 2019** 

na